

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 290
TO BE ANSWERED ON 21st JULY, 2026**

**FSSAI ENFORCEMENT OF FOOD-CONTACT SAFETY STANDARDS FOR
PLASTIC PACKAGING**

290. MS. SWATI MALIWAL:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether FSSAI has conducted any national survey on chemical migration from plastic food packaging into food and beverages;
- (b) the number of food businesses penalised for non-compliance with migration limits during the last five years, year-wise and State-wise; and
- (c) whether India's specific migration limits are periodically benchmarked against EU or Codex Alimentarius standards?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. The implementation and enforcement of the Food Safety and Standards (FSS) Act, 2006 is a shared responsibility between the Central and State Governments.

FSSAI has not conducted any such national survey. FSSAI has notified the Food Safety and Standards (Packaging) Regulations, 2018, wherein, requirements for food-grade packaging are specified. It mandates that *"any material which comes in direct contact with food or likely to come in contact with food used for packaging, preparation, storing, wrapping, transportation and sale or service of food shall be of food grade quality."*

Further, the provisions of the Food Safety and Standards (Packaging) Regulations,

2018 prescribe specific requirements for primary food packaging, including standards for plastic materials intended to come into contact with food products under Schedule III, which refer to the corresponding Bureau of Indian Standards (BIS) specifications. These standards are aligned with international standards, thereby ensuring consistency with global food safety practices. Also, these regulations specifies that all packaging materials of plastic origin shall pass the prescribed overall migration limit of 60mg/kg or 10mg/dm² when tested as per IS 9845 with no visible colour migration.

Further, the provisions of Food Safety and Standards (Packaging) Regulations, 2018 specifies that Food Business Operator (FBO) shall obtain the certificate of conformity issued by National Accreditation Board for Testing and Calibration Laboratories (NABL) for the packaging material which comes in direct contact with food or layers likely to come in contact with food to be used.
